[Dr. Sanjay Singh]

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- (14) Statement No. XVII—Hundred and Forty-sixth Session, 1988.
- (15) Statement No. XVI—Hundred and Forty-seventh Session, 1988.
- (16) Statement No. XIII—Hundred and Forty-eighth Session, 1988.
- (17) Statement No. XI—Hundred and Forty-ninth Session, 1989.
- (18) Statement No. X—Hundred and Fiftieth Session, 1989.
- (19) Statement No. IX—Hundred and Fifty-first Session, 1989.
- (20) Statement No. VI—Hundred and Fifty-second Session, 1989.
- (21) Statement No. V—Hundred and Fifty-third Session, 1990.
- (22) Statement No. III—Hundred and Fifty-fourth Session, 1990.
- (23) Statement No. I (Vols I & H)—Hundred and Fifty-fifth Session 1990. [Placed in Library. See No. LT-1970/91 to 1992/911

(Vols I & II)

- I Report and Accounts (1989) of the Cancer Institute, Madras and related papers.
- II. Report and Accounts (1989-90) of the Cancer Hospital and Research Institute, Gwalior and related papers.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI SHA-KEELUR REHMAN): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers: —

- I. (a) Annual Report and Acounts of the Cancer Institute, Madras, for the year 1989, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Institute.
- II (a) Annual Report and Ac counts of the Cancer Hospital and Research Institute, Gwalior, for the year 1989-90, together with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the Institute. [Placed in Library. See No.. LT-1951/91)
- I. Report and Accounts (1989-90 of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair and related papers.
- II. Reports and Accounts (1988-8f and 1989-90) of the Animal Welfare Board, of India, Madras and related papers.
- Hi. Report and Accounts (1989-90) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling and related papers.
- IV. Report and Accounts (1989-90) of the Centre for Environment Education, Ahmedabad and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI) j Madam I lay on the Table—

- I, A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1957:
 - (i) Thirteenth Annual Report and Accounts of the Andaman & Nicobar Islands Forest & Plantation Development Corporation Limited, Port Blair, for the year 1989-90, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-1718/91.]
- II. A copy each (in English and Hindi) of the following papers:—
- (a) (i) Twenty-seventh Annual Report and Accounts of the Animal Welfare Board of India, Madras, for the year 1988-89, together with the Audit Report on the Accounts.